

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA**

**UN-STARRED QUESTION NO. 1876
TO BE ANSWERED ON FRIDAY, DECEMBER 21, 2018 / AGRAHAYANA 30, 1940(SAKA)**

Turning of MUDRA loans into NPAs

QUESTION

1876: SHRI VENKATESH BABU T.G.:

Will the Minister of FINANCE be pleased to state:

- (a) whether a huge amount of loan distributed under MUDRA scheme has turned out to be Non-Performing Assets (NPAs);
- (b) if so, the details of loans sanctioned under the three schemes of MUDRA during the last three years along with targets/actual/recoveries made and the loans that became NPAs, year-wise;
- (c) whether the Government has taken/proposes to take steps for early recovery of loans under MUDRA scheme; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a) As reported by Public Sector Banks (PSBs), total Non-Performing Assets (NPAs) for loans extended under Pradhan Mantri Mudra Yojana (PMMY) during the last three years were Rs 596.72 Cr (2015-16), Rs 3,790.35 Cr (2016-17) and Rs 7,277.31 Cr (2017-18) respectively. PMMY NPAs as on 31st March, 2018 for PSBs were 3.43% of the amount disbursed under the scheme.

(b) Details of loans sanctioned by Member Lending Institutions (MLIs) and target under PMMY are as under:

Amount Rs in crore

FY	Overall Target	Loan amount sanctioned			Total
		Shishu	Kishore	Tarun	
2015-16	122188	62894.96	43052.55	31501.76	137449.27
2016-17	180000	85100.74	53545.14	41882.66	180528.54
2017-18	244000	106001.60	86732.16	60943.34	253677.10

Of the above, loans sanctioned by PSBs are as under:

Amount Rs in crore

FY	Loan amount sanctioned			Total
	Shishu	Kishore	Tarun	
2015-16	8662.87	28185.82	22825.59	59674.28
2016-17	6058.58	34649.68	31245.4	71953.66
2017-18	7212.39	45300.42	39979.88	92492.69

PMMY loans extended by PSBs were standard loans in terms of repayment as on 31st, March 2018, except for NPA indicated above.

(c) & (d) PSBs follow recovery procedures as approved by Banks' Boards and in compliance of extant Reserve Bank of India (RBI) guidelines. Non-Performing accounts are periodically monitored for recovery of overdue amount.